

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7538
ANSWERED ON:22.05.2012
LEGISLATION ON REFUGEES
Karwariya Shri Kapil Muni

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of refugees residing in the country, country-wise;
- (b) whether there is any regulatory provision for these refugees;
- (c) if so, the details thereof; and
- (d) if not, the legislation proposed to be framed elaborating their rights and duties?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) There are 2,84,746 refugees residing in India as per available data. The country-wise details are given in Annexure-' A'.
- (b) to (d) Ministry of Home Affairs have issued guidelines to deal with foreigners who claim to be refugees. These guidelines provide for the grant of long term visa that permits them to take up any employment in the private sector or undertake studies in any academic institution. The benefits of these guidelines are not available to foreigners who have come to India due to economic reasons.